



RESERVE BANK OF INDIA
Foreign Exchange Department
Central Office
Mumbai 400001

RBI/2004 – 05/361
A.P.(DIR Series) Circular No. 33

February 09, 2005

To

All Banks Authorised to Deal in Foreign Exchange

Madam / Sirs,

**Deferred Payment Protocols dated April 30, 1981 and December 23, 1985
between the Government of India and erstwhile USSR**

Attention of Authorised Dealer (AD) banks is invited to A.P. (DIR Series) Circular No.30 dated December 23, 2004, wherein the rupee value of the special currency basket was indicated as Rs.60.5127 effective from November 27, 2004.

2. Authorised Dealer banks are advised that a further revision has taken place on January 17, 2005 and accordingly the rupee value of the special currency basket has been fixed at Rs.58.6940 with effect from January 20, 2005.

3. Authorised Dealer banks may bring the contents of this circular to the notice of their constituents concerned.

4. The direction contained in this circular has been issued under Sections 10(4) and 11(1) of the Foreign Exchange Management Act, 1999 (42 of 1999) and is without prejudice to permissions / approvals, is any, required under any other law.

Yours faithfully,

F R Joseph

Chief General Manager